

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(4)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/103/(IB)/2017
NAME OF THE PETITIONER(S) : RANGWALA ENTERPRISES
NAME OF THE RESPONDENT(S) : KIRAN OVERSEAS EXPORTS LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

3.	M. Anitha	Counsel for Respondent 1 & 2	Anitha.m.
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ORDER

No representation on behalf of the Petitioner. Counsel for Respondent present and filed vakalat. Matter is adjourned for the presence of the Petitioner failing which appropriate order will be passed on the next date of hearing. Put up on 01.08.2017 at 10.30 A.M.

S. Vijayaraghavan
(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)
ghk

Mmm
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)